



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1022/2019

This the 08th day of September, 2021

(Through Video Conferencing)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Ashok Kumar Mohan,
Aged about 61 years,
S/o Sh. S.N. Sinha,
Retired Station Superintendent
From Northern Railway, Muradabad Division,
R/o H.No. 17/420, C-Block, Gali No. 02,
Laxman Vihar, Burari, New Delhi

... Applicant

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Union of India, through
The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Muradabad Division,
Muradabad.

... Respondents

(By Advocate : Mr. V.S.R. Krishna and Mr. Krishan Kant Sharma)

ORDER (Oral)

Mr. Yogesh Sharma, learned counsel for the applicant submits that during the pendency of the OA, certain developments have taken place due to which, the OA has become infructuous.

2. Accordingly, the OA is dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

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